

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB) No.558/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03rd November 2017, 10.30 A.M

Name of the Company	Badjate Stock & Shares Pvt.Ltd. -Versus- Snowblue Trexim Pvt.Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. PCS Vinod Kumar Kothari
Authorized Representative.

Badjate Stock & Shares.
Pvt. Ltd. (Operational
creditor)

Vw

ORDER

Ld. Pr. CS for the operational creditor is present. No one is present from the corporate debtor's side.

List on 17/11/2017.

Sd

(Jinan K.R.)
Member (J)

Sd

(Vijai Pratap Singh)
Member (J)